

being taken to order transmitting and studio equipments; and to finalise the site for setting up a TV Station at Ranchi.

Proposal for Law Ministers' conference on abolition of court fee

5960. SHRI CHIRANJI LAL SHARMA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether Government propose to call a Conference of the Law Ministers of States to discuss the question of abolition of court fees?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI A. A. RAHIM): Yes, Sir.

उत्तर प्रदेश में बागेश्वर में टेलीफोन एक्सचेंज भवन का निर्माण

5961. श्री हरीश रावत : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में बागेश्वर में टेलीफोन एक्सचेंज के लिए कोई भवन बनाने का कोई प्रस्ताव है ;

(ख) यदि हां, तो क्या उक्त भवन के लिए स्थान का चयन कर लिया गया है ;

(ग) उस पर कितना व्यय होगा और निर्माण कार्य कब तक आरम्भ हो जायेगा; और

(घ) क्या वहां विभागीय कर्मचारियों के लिए आवासीय क्वार्टर भी बनाने का विचार है ?

संचार मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (घ) : छोटे टेलीफोन एक्सचेंजों के लिए विभागीय इमारत का निर्माण आर्थिक दृष्टि से व्यवहार्य नहीं है। तथापि

स्टाफ क्वार्टरों के निर्माण करने के सम्बन्ध में एक प्रस्ताव प्राप्त हुआ है।

पार्थसारथी समिति का प्रतिवेदन

5963. श्री हरीश रावत : क्या सूचना और प्रसारण मंत्री यह बताने कृपा करेंगे कि :

(क) उच्च शक्ति-प्राप्त समिति द्वारा आकाशवाणी के स्टाफ आर्टिस्टों के नियमन के प्रश्न पर कब तक निर्णय लिये जाने की संभावना है ;

(ख) क्या पार्थसारथी समिति का प्रतिवेदन विचार हेतु उच्च शक्ति-प्राप्त समिति को प्रस्तुत किया गया है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

सूचना और प्रसारण मंत्री (श्री बसन्त साठे) : (क) से (ग). स्टाफ आर्टिस्टों को सरकारी कर्मचारियों में परिवर्तित करने के बारे में पार्थसारथी समिति की सिफारिशों पर एक मंत्रिमंडलीय समिति द्वारा पहले ही विचार किया जा चुका है। सरकार द्वारा लिए गए निर्णय अंतारांकित प्रश्न संख्या 2550 के 9-3-1982 का दिए गए उत्तर में दिए जा चुके हैं ?

रानीखेत और पिथौरा गढ़ उत्तर प्रदेश में इलेक्ट्रॉनिक एक्सचेंजों की स्थापना

5964. श्री हरीश रावत : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) मंत्रालय उत्तर प्रदेश के रानीखेत और पिथौरागढ़ कस्बों में इलेक्ट्रॉनिक एक्सचेंज कब तक स्थापित करेगा ;

(ख) क्या इस एक्सचेंजों के लिए भवनों के निर्माण के लिए स्थलों का चयन कर लिया गया है; और

(ग) यदि नहीं, तो बिलम्ब के क्या कारण हैं ?

संसार मंत्रालय के राज्य मंत्री श्री योनेन्द्र मकवाना) : (क) अभी ये योजनाएं बनाई जा रही हैं तथा उन्हें अन्तिम रूप दिया जा रहा है ।

(ख) जी, हां ।

(ग) प्रश्न ही नहीं उठता ।

Telecasting of Films on T.V.

5965. SHRI RAJESH KUMAR SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether very old films are screened on Television on every Sunday and audience are not happy over the screening of these films; and

(b) whether Government propose to reconsider their planning so that new films are screened on television to avoid black-marketing in cinema tickets; if not, the reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir.

(b) As per the revised policy, the selection of feature films will be made taking into consideration following aspects:

(1) International/National/State Awards won

(2) Thematic Value

(3) Cinematic Value

(4) Entertainment Value

(5) Year of production

(6) Number of times films were shown on TV and at what stations.

Revoking of Licences issued to Glaxo Limited

5966. SHRI H. N. NANJE GOWDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government have issued notice to the Glaxo Limited for revoking three licences covering 10 bulk drugs on the ground of their non-implementation;

(b) whether Government are aware that the company produced betame-thasone with imported intermediate called triene whereas the price fixed by Government was on the basis that this intermediate will be out of the company's own production;

(c) whether it is also a fact that other foreign companies are also manipulating with production formula and pricing of drugs and diverting bulk drugs for production of items, where the profit margin is more than those for which they have been given licences; and

(d) whether the enquiry against GLAXO has since been completed and if so, the findings thereof and whether similar enquiries will be made in regard to other multinational companies to check violation of provisions under which they have been permitted to function?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). Yes, Sir.

(c) According to information available, the number of formulations not covered by price control produced by most of the foreign companies is very million tonnes of crude for 1982;